

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:48  
ANSWERED ON:23.02.2010  
RASHTRIYA KRISHI VIKAS YOJANA  
Venugopal Shri K. C.

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) the details of the funds sanctioned/ released for Rashtriya Krishi Vikas Yojana (RKVY) during each of the last three years in the country including Kerala;
- (b) the details of the proposals for additional allocation pending with the Government under the RKVY including Kerala, State-wise; and
- (c) the proposals cleared by the Government, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): A Statement indicating funds allocated/released under Rashtriya Krishi Vikas Yojana(RKVY) during each of the last three years in the country including Kerala is enclosed.
- (b) & (c): RKVY is a State Plan Scheme. State-wise allocations are made by the Planning Commission based on the prescribed parameters laid down in the RKVY guidelines. No additional allocation over and above State's allocation as per the formula is made under RKVY.

RKVY Projects are approved by the State Level Sanctioning Committee (SLSC) headed by the Chief Secretary of the concerned State. There are no proposals pending with the Government of India.